

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	IA(IBC)/380/KOB/2023 in CP(IBC)/54/KOB/2022
SECTION	SEC 43 & 44 IBC R/W R. 11.
NAME OF PARTIES	RAJENDRAN PR (RP) IN THE MATTER OF ASTEN REALTORS PRIVATE LIMITED V/S GREENLACE BUILDERS AND DEVELOPERS PRIVATE LIMITED AND 4 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	INDIA LAW
RESPONDENTS ADVOCATE/ PROFESSIONAL	

05 JUNE 2024

O R D E R

IA(IBC)/380/KOB/2023 in CP(IBC)/54/KOB/2022

Learned Counsel, Mr. Vinod P V appears on behalf of the RP through virtual mode. Learned Counsel, Mr. Akhil Suresh appears along with learned RP Mr Sreenivasan PR on behalf of R1 company. Learned representing Counsel, Ms. Anjith Aprem (R2 to R4) appears through virtual mode and seeks liberty to file reply affidavit. Request acceded to, let the reply affidavit be filed within a period of 2 weeks, after serving copy of the same on the counsel appearing for the RP.

List this matter for further consideration on **08.07.2024**.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**